

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1062/2014

Jabalpur, this Wednesday, the 19th day of February, 2020

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Indra Narayan Dubey, Retired Assistant Engineer, S/o Late S.L. Dubey, DOB : 1.8.1954, R/o 77, Maitri Nagar, Maharajpur, Jabalpur (M.P) 482001
-Applicant

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through its Secretary, Ministry of Information & Broadcasting, Delhi 110001.
2. The Directorate General, Prashar Bharti, Door Darshan, Copernicus Marg, New Delhi 110001.
3. The Central Pension Account Office, Government of India, Trikoot-II, Bhikaji Cama Place, New Delhi 110066.
4. Pay and Accounts Office, Doordarshan, Nagpur, Information & Broadcasting, New Secretariate Building, Second Floor, Civil Lines, Nagpur (Maharashtra) 440001.
5. Deputy Director (Engg), Doordarshan Maintenance Centre, Doordarshan, Katanga, Jabalpur (M.P) - 482001

-Respondents

(By Advocate – Shri D.S. Baghel)

O R D E R (O R A L)

By Navin Tandon, AM.

The respondents have filed MA No.200/157/2020, wherein they have submitted that the relief prayed for by the applicant has already been granted during the pendency of this

Original Application and, therefore, the O.A has become infructuous.

2. Learned counsel for the applicant agrees to the same.
3. Accordingly, the Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-